

Modernising of Pharmaceutical Factory of Government Medical Store-Depot, Madras

3652. SHRI THAZHAI M. KARUNANIDHI: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that an Expert Committee was set up to study about the modernisation of pharmaceutical Factory attached to Government Medical Store Depot., Madras;

(b) if so, when it was appointed and when the report was submitted;

(c) the expenditure incurred by Government on the Committee;

(d) whether it is also a fact that Government do not intend to implement the report during the current financial year, if so, why; and

(e) whether it is also a fact that there is a proposal to wind up the Government Medical Stores Organisation, and if so, why?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b). Yes. A "Committee of Experts" was set up to study about the modernisation of Pharmaceutical Factory attached to Government Medical Store Depot., Madras in July, 1978. The said Committee submitted their report in November, 1978.

(c) No expenditure on the Committee has been incurred except the T.A. and D.A. of the Members.

(d) The report is still being examined.

(e) Yes. This is also being examined.

Conversion of Vasco-Miraj Line

3653. SHRIMATI SANYOGITA RANE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Union Government have assured the Goa administration to meet the

demand of conversion of Vasco-Miraj metre-gauge line into broad-gauge; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). Updating of the Preliminary Engineering-cum-traffic survey for conversion of the Sections Hospet-Murmagao-Miraj-Londa and Anaver-Dandeli, has been included in the budget 1980-81. Further action will be taken when the survey is completed and report examined.

Drink Addicts among Medical Men

3654. SHRI B. K. NAIR: Will the Minister of HEALTH be pleased to state:

(a) whether Government have seen Press reports on the increasing number of drink addicts among medical men including students; and

(b) if so, what steps are being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) No, it has not come to Government's notice.

(b) Does not arise.

Payment of Wages to Godown Mazdoors by F.C.I.

3655. SHRI INDRAJIT GUPTA: Will the Minister of LABOUR be pleased to state:

(a) whether he is aware that the Food Corporation of India authorities are not paying even the notified minimum wages to their godown mazdoors at Shillong;

(b) whether it is a fact that the minimum wages notified for unskilled labour by the Meghalaya Government is Rs. 8 per day, while the Food Corporation of India is paying less than Rs. 6; and

(c) if so, whether any action will be taken to guarantee the payment of minimum wages to the workers concerned?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (c). The information is being collected and will be laid on the Table of the House when received.

पालनपुर और डीसा के बीच चलने वाली गाड़ियों को फिर से प्रारम्भ करना

3656. श्री मोती साईं आर 0 चौधरी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पालनपुर और डीसा (गाधी-धाम पालनपुर) के बीच की रेलवे लाइन पर चलने वाली एक मात्र गाड़ी को बन्द कर दिया गया है; और

(ख) यदि हां, तो इसे कब से बन्द किया गया है और कब से इसे फिर से चलाना प्रारम्भ किया जायेगा ?

रेल मंत्रालय में उप-मंत्री (श्री मल्लिकार्जुन) :

(क) और (ख). लगानार कम यातायात होने के कारण 1.4.80 से 63/64 पालनपुर-डीसा मिश्रित गाड़ियों को स्थायी रूप से रद्द कर दिया गया था। इस खण्ड पर अभी भी 3 जोड़ी यात्री गाड़ियां चल रही हैं, जो वर्तमान स्तर के यातायात को संतोषजनक ढंग से सम्भालने के लिए सामान्तः यथेष्टपाई गई हैं। इसलिए 63/64 पालनपुर-डीसा गाड़ी को फिर से चलाने का कोई प्रस्ताव नहीं है।

Railway Officers sent to Phillipines

3657. SHRI N. DENNIS: Will the Minister of RAILWAYS be pleased to state:

(a) whether officers working in Zonal Railways were sent to Phillipines during 1978-79 period;

(b) the departments of Railways from which these officers were sent;

(c) whether seniority was maintained in selecting officers for such assignments; and

(d) the basis on which the selections were made?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Mechanical Engineering.

(c) and (d). The selection of officers for such assignments is made keeping in view strictly the job requirements and Officers' suitability therefor.

Recruitment Rules for the Employees of Sucheta Kripalani Hospital, New Delhi

3658. SHRI DILIP SINGH BHURIA: Will the Minister of HEALTH be pleased to refer to the reply given to Starred Question No. 471 on the 22nd March, 1979 regarding recruitment rules for the employees of Sucheta Kripalani Hospital, New Delhi and state:

(a) the latest progress about the framing of recruitment rules for the Group C & D categories of the employees in the Sucheta Kripalani Hospital, New Delhi; and

(b) whether Government propose to introduce selection grade in respect of these categories of employees and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Recruitment Rules for 28 Categories of Group 'D' posts covering 542 posts have since been finalised and notified. Recruitment Rules for 39 categories of Group 'C' posts covering 395 posts are being processed in consultation with the Department of Personnel and Administrative Reforms.

(b) Yes.

भोपाल से प्रकाशित होने वाले "बी हितवद" द्वारा मजिस्ट्रेट निति की राशि जमा कराया जाना

3659 . श्री एन 0 के 0 शंकर : क्या भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) भोपाल से प्रकाशित होने वाले अंग्रेजी दैनिक, "बी हितवद" के कर्मचारियों के वेतन से